

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1970

ANSWERED ON:09.03.2015

BOGUS NAMES UNDER SCHOLARSHIP SCHEMES

Dhruvanarayana Shri Rangaswamy;George Shri (Adv.) Joice;Paraste Shri Dalpat Singh;Sundaram Shri P.R.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) The details of the scholarship schemes being implemented by the Government for providing educational facilities to the Scheduled Tribes(STs) students in the country;
- (b) The funds allocated, released and utilization reported thereunder during each of the last three years and the current year, Scheme-wise and State/UT-wise;
- (c) Whether the scholarship amount given to the tribal students, particularly under the Pre and Post Matric Scholarship schemes is very less and there are requests/demands to increase the same;
- (d) If so, the reaction of the Government thereto;
- (e) Whether the Government is aware of reports of mismanagement and presence of bogus names under the scholarship scheme; and
- (f) If so, the details thereof along with the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): The Ministry of Tribal Affairs is implementing the following schemes for education of tribal students.

- I. Pre-Matric Scholarship
- II. Post Matric Scholarship
- III. Top Class Education
- IV. Rajiv Gandhi National Fellowship
- V. National Overseas Scholarship
- VI. Vocational Training Centres
- VII. Establishment of Hostels for ST boys and girls
- VIII. Establishment of Ashram Schools

(b): The requisite details sought in this part of the question are given in the Annexure.

(c) & (d): Funds are considered for release to the State Governments on the basis of the proposals received from them and on the basis of availability of the same.

(e) & (f): State/UT Governments implement the schemes. Allegations/complaints received by the Ministry are sent to the State/UT Government for necessary action.